

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 5/2010

Sub: Revision of transmission tariff due to additional capital expenditure incurred during 2008-09 for (a) 400/220 k V sub-station at Narendra with one 315 MVA ICT; and (b) 2nd 315 MVA ICT at Narendra sub-station associated with establishment of 400/220 kV sub-station in Narendra in Southern Region.

Date of hearing : 18.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Karnataka Power Transmission Corporation Ltd. & Others

Parties present : Shri U.K.Tyagi, PGCIL
Shri M.M.Mondal, PGCIL
Shri Rakesh Prasad, PGCIL
Shri R.Krishnaswami, TNEB

This petition has been filed for revision of transmission tariff due to additional capital expenditure incurred in respect of (a) 400/220 kV sub-station at Narendra with one 315 MVA ICT; and (b) 2nd 315 MVA ICT at Narendra sub-station associated with establishment of 400/220 kV sub-station in Narendra in Southern Region during the period from 1.4.2008 to 31.3.2009, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004 (hereinafter referred to as "the 2004 regulations").

2. Heard representative of petitioners and respondents.

3. The representative of TNEB requested for two week time to file its reply. Request was allowed. Accordingly, the TNEB is directed to file its

reply by 30.3.2010, with an advance copy to the petitioner. The petitioner may file rejoinder, if any latest by 9.4.2010.

4. Subject to the above, order in the petition was reserved.

Sd/-
(T. Rout)
Joint Chief (Law)